

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.12.2021 (MONDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 120 of 2020	S. Subramanian Vs. The Registrar of Companies, Chennai	Rohit Sharma	P.S. Singh

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 840 of 2021	Edelweiss Asset Reconstruction Company Ltd. Vs. Perfect Engine Components Pvt. Ltd.	R.P. Agrawal	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 109 of 2021 & I.A. No. 2029 of 2021	Sushil Kaudinya Vs. Construmart online Pvt. Ltd. & Anr. With	Ankur Singhal	Abhijeet Sinha-R1 Vishal Ganda Anand S. Sengar-RP Rahul Jain-IRP Abhishek Anand
4.	Comp. App. (AT) (Ins) No. 636 of 2021	Tarun Dutt Vs. Maxworth Infrastructure Pvt. Ltd. & Ors. With	Anuj Singh	Vishal Ganda Gaurav Singh
5.	Comp. App. (AT) (Ins) No. 639 of 2021	Manish Tushir Vs. Maxworth Infrastructure Pvt. Ltd. & Ors.	Anuj Singh	Vishal Ganda Gaurav Singh
6.	Comp. App. (AT) (Ins) No. 482 of 2021	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr. With	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
7.	Comp. App. (AT) (Ins) No. 660 of 2021	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer	Shadab S Jan Prerana Wagh Nishit Dhruva Prakash Shinde A.K. Mishra

8.	Comp. App. (AT) (Ins) No. 490 of 2021	Anish Agarwal Vs. Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd.& Ors. With	Ranjan Kumar	Sanjay Kr. Singh-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
9.	Comp. App. (AT) (Ins) No. 491 of 2021	Vineet Aggarwal Resolution Professional JSM Devcons India Pvt. Ltd. Vs. Anish Agarwal	Sanjay Kumar Singh	Ranjan Kumar-R1 Manish Shankar-R2 Ayushi Saraswat-R3 Vijayesh Atre- Intervenor
10.	Comp. App. (AT) (Ins) No. 689 of 2021	Kalinga Allied Industries India Pvt. Ltd. Vs. Committee of Creditors & Anr.	Rakesh Wadhwa	Siddhartha Sharma- Intervenor Mohit Nandwanai IPS Oberoi-R2
11.	Comp. App. (AT) (Ins) No. 837 of 2021	Sapan Mohan Garg Resolution Professional of Sort India Enviro Solutions Ltd. Vs. Manish G Patel & Anr.	Milan Singh Negi	
12.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
13.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
14.	Comp. App. (AT) No. 275 of 2019	Adwaet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
15.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
16.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
17.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
18.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)

19.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors With	Anirudh	Atul Menon Aakanksha Kaul(R2) Ashim Sood (R3)
20.	Comp. App (AT) No. 336 of 2019 & I.A. No. 443 of 2021	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr. With	Manoj Kumar	Atul Menon
21.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors. With	Sandeep Bisht	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
22.	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors. With	Rohan Chawla	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
23.	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors. With	Shikhar Shrivastava	Dhruv Rana Gopal Singh-R2 Ashim Sood-R3
24.	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors. With	Sandeep Bisht	Dhruv Rana Shaurya Mittal-R1 Gopal Singh-R2 Ashim Sood-R3
25.	Comp. App. (AT) No. 354 of 2019	Anuradha Modi & Ors. Vs. Bharti Telecom Ltd & Ors.	Manish Kaushik	

For Hearing

26.	Comp. App. (AT) (Ins) No. 10 of 2020	CA Rita Gupta Vs. Shilpi Cable Technologies Ltd.	Mukund Rawat	Puneet Singh Bindra- R1 to R3 Dhiraj Mhetre Akash Singh
27.	Comp. App. (AT) (Ins) No. 190 of 2021	Sumat Kumar Gupta Resolution Professional International Mega Food Park Ltd. Vs. Schreiber Dynamix Dairies Pvt. Ltd. With	Rajanish Thukral	Udit Mendiratta Nikhil Kumar Singh
28.	Comp. App. (AT) (Ins) No. 245 of 2021	Schreiber Dynamix Diaries Pvt. Ltd. Vs. Sumat Gupta Resolution Professional International Mega Food Park Ltd.	R.Sudhinder	Dr. Rajansh Thukral Dr. Surekha Thukral Sidharth Thukral
29.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan Pradhan	Parag Rai Aakanksha Nehra Sandeep Bajaj Ninita Raja-RP

30.	Comp. App. (AT) (Ins) No. 304 of 2021	State Bank of India Vs. Doha Bank QPSC & Ors.	Satendra Rai	Kamlendra Singh-R1 Vijayant Paliwal-R2 Saurav Panda
31.	Comp. App. (AT) (Ins) No. 305 of 2021	New Okhla Industrial Development Authority Vs. Amit Agarwal Resolution Professional	Sourav Roy	Angad Verma Prashant Kumar Prateek Kumar-RA

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson

**-sd/-
Registrar**